

**FORM A****PUBLIC ANNOUNCEMENT**

**(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF:**

**INDO AUSTRIAN BUSINESS FORUM**

|    |                                                                                                     |                                                                                                                                                                                                                                                                                          |
|----|-----------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | <b>NAME OF THE CORPORATE PERSON</b>                                                                 | <b>INDO AUSTRIAN BUSINESS FORUM</b>                                                                                                                                                                                                                                                      |
| 2. | <b>DATE OF INCORPORATION OF CORPORATE PERSON</b>                                                    | 21/09/2001                                                                                                                                                                                                                                                                               |
| 3. | <b>AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED</b>                                       | REGISTRAR OF COMPANIES, DELHI<br>(duly registered under Companies Act, 1956)                                                                                                                                                                                                             |
| 4. | <b>CORPORATE IDENTITY NUMBER OF CORPORATE PERSON</b>                                                | U74999DL2001NPL112520                                                                                                                                                                                                                                                                    |
| 5. | <b>ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON</b>                                         | 1A-D, Vandhna 11, Tolstoy Marg, Central Delhi, New Delhi, Delhi, India – 110001                                                                                                                                                                                                          |
| 6. | <b>LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON</b>                                            | 20/08/2024                                                                                                                                                                                                                                                                               |
| 7. | <b>NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR</b> | <b>NAME:</b> HARDEV SINGH<br><b>ADDRESS:</b> 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI- 110092.<br><b>EMAIL ADDRESS:</b><br>singh_hardev@rediffmail.com<br><b>TELEPHONE NUMBER:</b> 9810331425<br><b>REG. NO.:</b> IBBI/IPA-002/IP-N00177/2017-18/10449 |
| 8. | <b>LAST DATE FOR SUBMISSION OF CLAIMS</b>                                                           | 19/09/2024                                                                                                                                                                                                                                                                               |

Notice is hereby given that the Indo Austrian Business Forum has commenced voluntary liquidation on 20/08/2024.



The stakeholders of **INDO AUSTRIAN BUSINESS FORUM** are hereby called upon to submit a proof of their claims, on or before 19/09/2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: - 22/08/2024

Place: - Delhi

Hardev Singh

Liquidator INDO AUSTRIAN BUSINESS FORUM  
REG. NO.: IBBI/PA-002/IP-N00177/2017-18/10449